

Schedule of debts and securities of the deceased. (Rule 377)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

TESTAMENTARY AND INTESTATE JURISDICTION

PETITION NO. OF 19 .

Petition for Succession Certificate

(Title as in the petition).

..... DECEASED.

..... PETITIONER.

SCHEDULE

Debts

Serial No.	Name of debtor	Amount of debt including interest on the date of application for certificate	Description and date of instrument, if any, by which the debt is secured
		Total Rs.	

Securities

Serial No.	Description			Market value of security on date of application for certificate
	Distinguishing number or letter of	Name, title or class of security	Amount or part value of security	
	Total Rs.			Rs.

PETITIONER.